

(b) the share of assistance, out of it, provided to Scheduled Castes Finance and Development Corporation of Karnataka during the said period;

(c) whether the assistance for this Corporation of Karnataka was quite inadequate; and

(d) if so, the steps taken/proposed to be taken by the Union Government to increase the share of Karnataka in the next two years?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The budgetary provision made for providing assistance to SCDCs in last three years is as under :-

Year	Budget Provision
1993-94	Rs. 22.00 Crores
1994-95	Rs. 22.00 Crores
1995-96	Rs. 30.00 Crores

(b) The Assistance provided to Karnataka Scheduled Caste Finance and Development Corporation during last three years is as under :-

Year	Assistance (Govt. of India share)
1993-94	Rs. 212.35 Lakhs
1994-95	Rs. 310.21 Lakhs
1995-96	Rs. 585.31 Lakhs

(Rs. 485.31 lakhs represents arrears of 1994-95)

(c) Under the scheme State Government and Central Government participate towards the Share Capital of Corporation in the ratio of 51:49

The details of State and Central Assistance received by Corporation of Karnataka in last three years is as follows:-

(Rs. in lakhs)		
Year	State Share	Central Share
1993-94	100.00	212.00
1994-95	828.00	310.21
		485.31 (released in 1995-96 as arrear of 1994-95)
		<u>795.52</u>
1995-96*	539.00	100.00

* Due to non-availability of adequate funds in the schemes in 1995-96, Central Share in entirety could not be released

(d) For the current year there is no increased budgetary allocation. The current year allocation is only Rs. 30 crores. Increase in share capital assistance from central budget is possible only with increased availability of funds.

Financial Assistance for Development of Tourism

954. SHRI SHANTILAL PARSOTAM DAS PATEL : Will the Minister of TOURISM be pleased to state :-

(a) the amount of financial assistance provided by the Union Government to Gujarat for the development of tourism during the years 1993-94, 1994-95 and 1995-96;

(b) the projects/historical places for which this assistance has been utilised; and

(c) the details of the proposals pending with the Union Government for clearance of financial assistance during the years 1995-96 and 1996-97?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) :

(a) The Central Department of Tourism sanctioned financial assistance amounting to Rs. 94.93 lakhs to Gujarat Government for the development of tourism during 1993-94, 1994-95 and 1995-96.

(b) The projects assisted include the following :-

1. Tourist Complex at Nalsarovar
2. Cafeteria at Porbandar
3. Floodlighting of Somnath Temple
4. Tourist Lodge at Kuda

(c) For the year 1996-97, it has been agreed in principle to provide assistance for the following projects as and when the state govt. submits complete and detailed proposals :-

1. Flood lighting of Dwarkadheesh Temple at Dwarka.
2. Refurbishment of monument, Sun-Temple at Modhera
3. Refurbishment of monument Step-well at Modhera.
4. Public Convenience at Ambaji.
5. Flood lighting of Lakhota Palace Jamnagar

There are no proposals pending for financial assistance with the Department of Tourism for 1995-96

Shortage of Aircrafts in AI

955. SHRI VINAY KATIYAR : Will the Minister of CIVIL AVIATION be pleased to state :-

(a) whether the Air India is facing shortage of aircrafts;

(b) if so, the details thereof; and

(c) the steps being taken to meet the shortage?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Air India's present fleet of 26 owned and 5 wet leased aircraft is sufficient to operate